

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017


**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 298/15
 PETITION NUMBER : TP 39/17
 NAME OF THE PETITIONER (S) : PATEL ROADWAYS
 NAME OF THE RESPONDENT (S) : ELECTRONICS & CONTROLS POWERS
 UNDER SECTION : 433(e) / 433(f-) PVT. LTD.

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for both sides. Registry is directed to issue notices on both sides. Posted to 14.03.2017.


MEMBER (J)


MEMBER (T)